Written Answers

CHAITRA 7, 1902 (SAKA)

New Projects for the benefit of Workers at Kandla Port

1916. SHRI AMARSINH V. RA-THAWA: Will the Minister of SHIP-PING AND TRNSPORT

bc pleased to state the details of the new Projects that have been undertaken or proposed to be undertaken for the benefit of workers at Kandla Port?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): At Kandla Port the following Projects have been undertaken or are proposed to be undertaken for the benefit of Port Trust Workers:---

(a) 588 plots have been allotted to employees for house building and more plots are likely to be allotted;

(b) Extension of Labour Amenity Centre in cargo jetty area;

(c) Extension of hospitals in port colonies:

(d) Extension of the school building in the port colony at Kandla;

(e) Provision of Children Part at Kandla;

(f) Provision of lunch room in the cargo jetty area; and

(g) Extension of staff club building at Kandla,

In the Budget Estimates for the year 1980-81 for the projects (b) to (g) above, a provision of Rs. 12 lakhs has been made. The Port Trust has recently introduced a scheme for grant of loans to employees for house building and for this purpose an amount of rupees one crore has been set apart. In addition to above, the Port Trust has undertaken the construction of 280 residential quarters for the Port employees at off shore oil terminal at Vadinar.

2. The Kandla Dock Labour Board has constructed 72 quarters for Dock Workers and 104 more quarters at an

estimated cost of Rs. 23 lakhs are under construction. The Dock Labour Board is also introducing a scheme for grant of House Building Advance to the Dock Workers and for this purpose an amount of Rs. 15 lakhs has been set apart. In the Budget Esti-1980-81 a provision of Rs. 2 mates lakhs has been made for extending canteen facilities to the Dock Workers.

दरभंगा से कारदिसगंज तक एक राष्ट्रीय राजमार्ग का निर्माण

1917. श्रीमती कृष्णा शाही: वया नौवहन आर परिवहन मंत्री यह बताने की कपा करोगे किः

(क) क्या यह सच ही कि छठी पंचवर्षीय योजना काल में दरभंगों से फारबिसगंज तक एक राष्ट्रीय राजमार्ग बनाने के बारे में बिहार सरकार के प्राक्कलन सरकार के विचाराधीन है : और

(ख) यदि हां, तो दरभंगा से फारबिसगंज तक सड़क का निर्माण-कार्य कब तक आरम्भ होगा ?

नौवहन और परिवहन मंत्री (भी ए. पी. शर्मा) : (क) और (ख) : दरभंगा-फार्बिसगंज मार्ग राष्ट्रीय राजमार्ग नहीं है। यह एक राज्य राजमार्ग है। इसलिए यह सड़क राज्य के कार्यक्षेत्र में आती है। बिहार सरकार इस परियोजना के लिए 'राष्ट्रीय महत्व की सड़कों/पूलॉं' की स्कीम के तहत केन्द्रोय वित्तीय, सहायता के लिए जोर देरही है। इस स्कोम को राष्ट्रीय विकास परिषद को सिफा-रिशों का अनुसरण करते हुए 1978-83 की पंचवर्षीं य योजना के मसौदे में झामिल नहीं किया गया है। अतः इस स्कीम के अंतर्गत राज्य सरकार के अनुरोध पर विचार करने का प्रश्न नहीं होता हैं। चंूकी यह राज्य का राजमार्ग है, इसलिए राज्य सरकार को इस मामले पर आगे विचार करना चाहिए ।

बिरहरघाट पर पुल का निर्माण

1918. और कृष्ण चन्द्र बांडेयः क्या नौबहन और परिबहन मंत्री यह बताने की कपा करणे किः

(क) क्या यह सच ही कि ब्स्तीं जिले में सरयू नदा के उत्पर विरहरघाट पर पल के

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